

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[ONLY OFFICE REPORT FOR DIRECTION TO BE LISTED]

(LEARNED ATTORNEY GENERAL FOR INDIA AND SHRI P.S. NARASIMHA, SENIOR ADVOCATE AND SHRI K. PARAMESHWAR, ADVOCATE AS AMICUS CURIAE....)

(For IA No. 96520/2020 - APPLICATION FOR PERMISSION

IA No. 68479/2020 - APPLICATION FOR PERMISSION

IA No. 70316/2020 - APPLICATION FOR PERMISSION

IA No. 68481/2020 - CLARIFICATION/DIRECTION

IA No. 88733/2020 - CLARIFICATION/DIRECTION

IA No. 70323/2020 - CLARIFICATION/DIRECTION

IA No. 100172/2020 - CLARIFICATION/DIRECTION

IA No. 112739/2020 - CONDONATION OF DELAY IN FILING

IA No. 50728/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84452/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50727/2020 - EXTENSION OF TIME

IA No. 125439/2018 - INTERVENTION APPLICATION

IA No. 100166/2020 - INTERVENTION APPLICATION

IA No. 68480/2020 - INTERVENTION APPLICATION

IA No. 87335/2020 - INTERVENTION APPLICATION

IA No. 70318/2020 - INTERVENTION APPLICATION

IA No. 18284/2020 - INTERVENTION/IMPLEADMENT

IA No. 169826/2019 - INTERVENTION/IMPLEADMENT

IA No. 165066/2019 - INTERVENTION/IMPLEADMENT

IA No. 1/2015 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 26-03-2021 This matter(s) was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the parties

Mr. K.K. Venugopal, Ld. AG

Mr. K.M. Natraj, Ld. ASG

Mr. D.C Chidadand, Adv.

Mr. Mohammed Akhil Nazeer , Adv.

Ms. Swarupma Chatuvedi, Adv.

Mr. Ranjan Kr. Chourasia, Adv.

Mr. Moh. Akhil, Adv.

Mr. Arvind Kumar Sharma, AOR

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Mr. K. K. Venugopal, Ld. AG
Ms. Aishwarya Bhati, ASG
Mr. D.L. Chidananda, Adv.
Mr. Ankur Talwar, Adv.
Mr. Shyam Gopal, Adv.
Mr. G.S.Makker, AOR

Mr. P.S. Narasimha, Sr. Adv. (A.C.)
Mr. K. Parameshwar, Sr. Adv. (A.C.)
Mr. M.V. Mukunda, Adv.
Mr. Kanti, Adv.
Ms. A. Sregurupriya, Adv.

Mr. K.M.Nataraj, LD ASG
Mr. SWA Qadri, Sr. Adv.
Ms. Sunita Sharma, Adv.
Mr. R.R.Rajesh, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Raj Bahadur Yadav, AOR

Mr. Gourab Banerji, Sr. Adv.
Mrs. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Subhro Prokas Mukherjee, Adv.
Ms. Raka Chatterjee, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

Mr. Mukesh Kumar Maroria, AOR

Ms. Preetika Dwivedi, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Aniruddha P. Mayee, AOR

Mr. Jaideep Gupta, Sr. Adv
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Pravar Veer Misra, Adv.

Mr. Apoorv Kurup, AOR

Mr. Annam D. N. Rao, AOR

Mr. P. I. Jose, AOR

Mr. Sharan Thakur, Adv.

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Mr. Mahesh Thakur, AOR
Mr. Siddhartha Thakur, Adv.

Mr. Naresh K. Sharma, AOR

Mr. Soumya Chakraborty, Sr. Adv.
Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Ms. Shashi Pathak, Adv.

Mr. Nikhil Goel, AOR

Mr. Saurabh Mishra, AAG
Mr. Manoj Kumar, Adv.
Mr. Sunny Choudhary, AOR

Ms. Pragati Neekhara, AOR

Mr. Anupam Raina, AOR
Mr. Sunando Raha, Adv.

Mr. Krishnanand Pandeya, AOR

Mr. T. G. Narayanan Nair, AOR

Mr. A. Radhakrishnan, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.

Mr. Sibbo Sankar Mishra, AOR

Mr. Ashok Mathur, AOR

Mr. Mukul Kumar, AOR

Ms. Aruna Mathur, AOR
Mr. Avneesh Arputham, Adv.
For M/S. Arputham Aruna And Co, AOR

Mr. Mukesh K. Giri, AOR

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Shuvodeep Roy, AOR
Mr. Rahul Raj Mishra, Adv.

Mr. Manish Kumar, AOR
Mr. Harpreet Singh Gupta, Adv.

Dr. Rajesh Pandey, Adv.
Ms. Aswathi M.K., AOR

M/s K J John And Co, AOR

Ms. Deepanwita Priyanka, AOR

Mr. Baldev Raj Mahajan, Advocate General

Mr. Arun Bhardwaj, Addl. AG,

Mr. Vishwa Pal Singh, AOR

Mr. Ashok Sharma, A.G

Mr. Vikas Mahajan, AAG

Mr. Vinod Sharma, AOR

Mr. Anil Kumar, Adv.

Mr. Surinder Singh Manak, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Parth Awasthi, Adv.

Mr. Aman Bhatnagar, Adv.

Mr. Barun Kumar Sinha, AAG

Mr. Rajiv Dwivedi, Adv.

Mr. Anando Mukherjee, AOR

Mr. Nikhil Goel, AAG

Mr. V. N. Raghupathy, AOR

Mr. Jishnu M.L., Adv.

Ms. Priyanka Prakash, Adv.

Ms. Beena Prakash, Adv.

Mr. G. Prakash, AOR

Mr. Sunny Choudhary, AOR

Mr. Sachin Patil, AOR

Mr. Pukhrambam Ramesh Kumar, AOR

Ms. Anupama Ngangom, Adv.

Mr. Karun Sharma, Adv.

Mr. Mahfooz A. Nazki, AOR

Mr. Polanki Gowtham, Adv.

Mr. Shaik Mohamad Haneef, Adv.

Mr. T. Vijaya Bhaskar Reddy, Adv.

Mr. Amitabh Sinha, Adv.

Mr. Shrey Sharma, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Amit Kumar, Advocate General Meghalaya

Mr. Avijit Mani Tripathi, AOR, Standing Counsel

Mr. Shaurya Sahay, Adv.

Mr. T.K. Nayak, Adv.

Mr. Nirnimesh Dube, AOR

Mr. Balgopal, Sr. Adv./Ld. AG
Mr. Nitya Nambiar, Adv.
Mr. Vitso Rio, Adv.
Mrs. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.

Mr. Shibashish Misra, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. MS Singhvi, AG
Mr. Ashish Kumar, AAG
Mr. Milind Kumar, AOR

Mr. Vivek Kolhi, Ld. Advocate General
Mr. Sameer Abhyankar, AOR
Mr. Amish Tandon, Adv.
Mr. Nalin Talwar, Adv.
Mr. Ayush Beotra, Adv.
Mr. Varun Tandon, Adv.
Mr. Dipin Tamang, Adv.
Mr. Uddhav Khanna, Adv.
Ms. Shefali Jain, Adv.

Mr. Balaji Srinivasan, AAG
Mr. M. Yogesh Kanna, AOR
Mr. Raja Rajeshwaran. S, Adv.
Mr. Aditya Chadha, Adv.
Ms. Uma Prasuna Bachu, Adv.

Mr. S. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.

Mr. Raghvendra Singh, Ld. AG
Mr. Sanjay Kumar Tyagi, AOR

Mr. Tushar Mehta, Ld. SG
Mr. S N Babulkar, Ld. Adv.General
Ms. Rachana Srivastva, AOR
Mr. Tanmay Agarwal, Adv.

Ms. Madhumita Bhattacharjee, AOR
Ms. Srija Chowdhury, Adv.
Mr. Anant, Adv.

Mr. Parijat Sinha, AOR

Mr. K.V. Jagdishvaran, Adv.
Ms. G. Indira, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Chirag M. Shroff, AOR
Ms. Abhilasha Bharti, Adv.
Mr. Sushant Dogra, Adv.

Mrs. Anil Katiyar, AOR

Mr. V. G. Pragasam, AOR
Mr. S. Prabhu Ramasubramanian, Adv.

Mr. Siddhesh Kotwal, Adv.
Ms. Bansuri Swaraj, Adv.
Mr. Divyansh Tiwari, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Mr. Nirnimesh Dube, AOR

Mr. P. H. Parekh, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Kshatrashal Raj, Adv.
Ms. Tanya Chaudhry, Adv.
Ms. Pratyusha Priyadarshini, Adv.
Ms. Nitika Pandey, Adv.
For M/s Parekh & Co., AOR

Mr. Gopal Jha, AOR
Mr. Shreyash Bhardwaj, Adv.

Mrs. Anjani Aiyagari, AOR

Mr. Ankur Kashyap, AOR

Mr. Uday B. Dube, AOR

Mr. K. Parameshwar, AOR

Mr. V. Giri , Sr. Adv.
Mr. Gopal Jha , AOR
Mr. Shreyash Bhardwaj, Adv.

Mr. Uday B. Dube, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused office report dated 25.03.2021.

We direct that the term of the members of the Commission i.e.
Hon'ble Mr. Justice (Retd.) P.V. Reddy and Hon'ble Mr. Justice
(Retd.) R. Basant shall be extended upto 30.04.2021.

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We further direct that the term of the deputation of the Member Secretary shall be extended upto 30.04.2021 so that he may attend the duties of the Commission.

Office report is ordered accordingly.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR